

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(25)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/13/2017  
NAME OF THE PETITIONER(S) : ARCHER POWER SYSTEMS PVT LTD  
NAME OF THE RESPONDENT(S) : ZYNERGY SOLAR PROJECTS & SERVICES PVT LTD+8  
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Arundh Pandian  
Sr. Adv  
for  
M Sricharan Rangarajan  
Athiban Vijay

Counsel for Petitioner Athika

**ORDER**

Matter is called. No representation on behalf of the Counsel for Petitioner. Counsel for the Respondent present and undertakes to inform next date of hearing to the Petitioner. It has been submitted by the Counsel for the Respondent that the matter is pending before the Hon'ble NCLAT and likely to be heard shortly and prayed for adjournment. At request, time is enlarged. Put up on **12.12.2017 at 10.30 A.M.**

—sd/—  
MEMBER (TECHNICAL)  
ghk

—sd/—  
MEMBER (JUDICIAL)